

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-450 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: M/s Toll Global Forwarding India Pvt. Ltd. Vs. M/s Sarash Exports Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Ms. Anshu Bhanot & Anuj Mirdha , Advocates

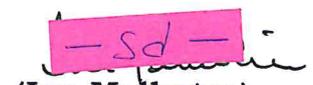
For the Respondent (s) : None

ORDER

No time left.

Renotify the case on 21st November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)